

**(2024) 11 MAN CK 0090**

**Manipur High Court (Imphal)**

**Case No:** Revision Petition (CRP.Art.227) No. 48, 47 Of 2022, Miscellaneous Case (Revision Petition (CRP.Art.227)) No. 21 Of 2024, 62 Of 2023

Aribam Phulchand Sharma

APPELLANT

Vs

Chief Judicial Magistrate, Imphal  
East & 9 Ors.

RESPONDENT

**Date of Decision:** Nov. 29, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** S. Nepolean, A. Phulchand Sharma

**Judgement**

Ahanthem Bimol Singh, J

Mr. S. Nepolean, learned Senior Counsel appearing as Amicus Curiae, prays for taking up these matters on 10.12.2024 to consider the issue as to whether the Chief Judicial Magistrate is a necessary party or not.

Mr. A. Phulchand Sharma, the petitioner appearing in person has no objection.

As prayed for, list these cases again on 10.12.2024.